



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.05.2026

NOTICE

Please take notice that the following matter listed in the Court – II on 07.05.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 (With Defects) Part Heard	Anil Nair Vs. Romi Surendra Madhani & Anr.	Siddharth Nath	Vikas Mehta- R1 Rishi Kumar Singh Gautam- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar